

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/9/9/AMR/2022		9 of IBC	Baisetty Aajay Kumar vs. Apex Meadows Pvt Ltd

ORDER

Mr.Sarvani Desi Raju, Counsel for the CD present. The counsel for the OC does not appear. The counsel for the CD submits that the NCLAT passed disposed of the appeal filed against the order of this tribunal and remitted the matter with a direction to list it today. Hence, as per the directions of the NCLAT the matter is taken suo-moto and listed today. However, since counsel for OC is not present, list the matter on 27.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN